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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CS(COMM) 219/2016**

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..... Plaintiff

Through: Mr. Rishabh Pant, Proxy counsel

versus

DOMINANT PUBLISHERS AND DISTRIBUTORS Defendant

Through: None.

CORAM:

JUSTICE PRATHIBA M. SINGH

ORDER

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03.04.2019

Mr. Rishabh Pant, Proxy counsel for Mr. Aly Mirza, Ld. counsel, has entered appearance.

Ld. counsel to give intimation to the Ld. counsel for the Defendant about the next date of hearing. Parties to be ready for the arguments on the next date.

List on 10th May, 2019.

PRATHIBA M. SINGH, J

APRIL 03, 2019

Rahul